

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

240/2(41)/ND/2018

IN THE MATTER OF:

M/s Liverpool School of Tropical Medicine Foundation India.....PETITIONER

.... RESPONDENT

SECTION

Under Section 2(41)

Order delivered on 13.09.2018

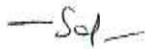
Coram:

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Dr. V.K.Subburaj,
Hon'ble Member (Technical)

For the Petitioner/Applicant :
For the Respondent :
For the ROC : Ms. Kusum Yadav, Advocate

ORDER

Adjourned for hearing on 14.09.2018.



(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)